NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP82/13	TP 53/16	For hearing	397/398	Carborundum Universal Ltd	
				Vs	
		_		Wendt (India) Ltd and 8 others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1,	BHAVYA MONAN i/b AXBAPONTANS 080-42402500	Petitions	Bloh.
2.	VARSHA SHIVANAGOWDA for KEYSTONE PARINERS 080-41135813	lespondent No. 1	
	S.R. TEJAS For Dua Anorialis 80-25588799	Respondent Nov. 2-	7 (.R. 944)
٠, ۴	Perikul. K. Arjun For J. Sogan Associala 9341210037	Respondent No. 9	P. T. O.

P.T.O.

Counsel for petitioner is present. Counsels for R-1 to 7 are present. Counsel for R-9 is also present. Registry required some time for verification of the record.

The counsel for petitioner has filed objections for the application filed for dismissal of the petition on the ground of non-maintenance.

List it on 10.01.2018.

MEMBER (T)

MEMBER (J)